

(b) whether the small scale industries in the State are not being helped by the Union Government;

(c) whether no encouraging help has been assured in the Fifth Five Year Plan; and

(d) if so, the steps being taken by the Union Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI) (a) and (b) No, Sir. In fact assistance from the Nationalised Banks to small scale units in Assam has increased from Rs 144 lakhs—loans outstanding as in June, 1969 to Rs 539 lakhs—loans outstanding as in September, 1973. Apart from nationalised banks other agencies such as the State Governments and other financial institutions such as State Financial Corporations also offered financial assistance to small scale units

(c) and (d). The sizes and contents of the Fifth Plan of the States including those of Assam are yet to be finally determined.

Reorganisation of Planning Commission

6282 SHRI TARUN GOGOI:
SHRI R V SWAMINATHAN

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to reorganize the Planning Commission; and

(b) if so, when the final decision is likely to be taken?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

Grant of pension to renowned, freedom fighters who do not apply for freedom fighters' pension

6283. SHRI B. K. DASCHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of the fact that some renowned freedom fighters are feeling shy to apply for Freedom Fighters' pension, Government will consider to trace them out, particularly Andaman returnees from jail and also some of them in the Mainland Jails, who are very much renowned and known to the country and give them pension; and

(b) if not, the difficulties thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). There is no proposal at present to trace out freedom fighters and grant them pension, because the emphasis is on early disposal of applications already received in large numbers. The scheme is for giving pension to freedom fighters who are in need of financial assistance and who wish to apply for the same

Teesta Barrage Project (West Bengal)

6284 SHRI B. K. DASCHOWDHURY: Will the Minister of PLANNING be pleased to state:

(a) whether the scheme regarding the Teesta Barrage Project, which is a part of the total Master Plan, to control floods and to provide measures for irrigational facilities in North Bengal has already been received, scrutinised and recommended for approval by the Central Water and Power Commission for Rs. 70 crores;

(b) if so, the outline of the scheme and whether it has been sanctioned; and